

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****SuchnaBhawan,IIIrdFloor, Arera Hills**Date:05th July, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 78/2016(CZ)	Chhattisgarh Nagrik Sangarh Samiti Vs. The Principal Secretary, Nagriye Prashasan & Vikas Vibhag, Raipur(C.G.) & 7 Ors.	Mr. Anand Tiwari, Adv. Mr. Yugantar Tiwari, Adv.	
FOR HEARING				
2.	Original Application 45/2016(CZ)	Dr. Shailendra Kumar Modi Vs. Bhopal Sahkari Dugdh Sangh Maryadit & 2 Ors.	Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	
3.	Original Application No. 51/2016(CZ) (M.A.No.526/16) (M.A.No.529/16)	Resident Society (Scheme 94-D) Vs. State of M.P. & 11 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Pankaj Waghmode, Adv. Mr. Pulkit Godha, Adv. Mr. Kapil Sharma, Adv Mr. Sanjay Sharma, Adv.	
4.	Original Application No. 336/2014(CZ) (M.A.No.528/16)	Mamta Devi Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Shantanoo Saxena, Adv.	
5.	Original Application No. 134/2015(THC)	Sheeba Wheels Private Ltd Vs. RSPCB & Anr.	Mr. Mohit Gupta, Adv.	
6.	Original Application No. 04/2015(CZ) (M.A.No.177/16) (M.A.No.341/16) (M.A.No.622/16)	Kishore Samrite (<i>Pond Encroachment, Balaghat</i>) Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Ravikant Patidar. Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Mr. Rohit Sharma, Adv. Mr. Ajay Gupta, Adv. Mr. Vinay Jain, Adv.	
7.	Original Application No. 44/2013(CZ)	Tribunal At Its Own (<i>Fly Ash, Thermal Power</i>) Vs. Chairman M.P pollution Control Board & 4 Ors.	Mr. Shivendu Joshi, Adv. R-1 Mr. A.K. Gupta, Adv. For R- 2&5 Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Ashwarya Sinha Adv.for R-6 Mr. Yogesh Bhatnagar Adv. Mr. Om. S. Shrivastava, Adv.	

			Mr. Shreyraj Saxena, Adv. Mr. Narmada Prasad Choudhary, Adv. Mr. Amit Kumar Choudhary, Adv.	
8.	Original Application No. 11/2016(CZ)	Rakesh Malik Vs. The Dutt Mandir Trust & Ors.	Mr. Shivendu Joshi, Adv.	
9.	Original Application 116 /2013(THC)	Nityendra Manav Vs. State of Rajasthan & 13 Ors.	Dharamvir Sharma, Adv. for Applicant Mr. Sandeep Singh, Adv. for R-11,& R.P.C.B Mr. Sachin K Verma, Adv. Mr. Shreya Raj Saxena Adv. Mr. B.C. Rawat Adv. Mr. Om S. Shrivastava Adv. For (NHAI) Mr. Narendra Bhavsar Adv Mr. Yogesh Bhatnagar, Adv.	
10.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri(MP)	Mr. Vijay Tiwari, Adv. Mr. Saroj Kumar Verma, Adv. Mr. Arvind Verma, Adv. Mr. Jatin Rohit Gupta, Adv.	
FOR COMPLIANCE				
11.	(M.A.No.303/16) in Original Application No.16/2014 (CZ)	Ram Singh &Ors. Vs. Union of India &7 ors.	Mr. Shantanoo Saxena, Adv. Mr. Sandeep Singh, Adv. for R-1 to 6. Mr. Sachin K. Verma, Adv. Mr. Guljari Lal, Adv. for R-5 Mr. Arvind Soni, Adv.	
12.	Original Application No. 148/2014 (CZ)	Nityanand Mishra (MSW, Rewa) Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh,Adv. R-3 Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadhoria Adv. For R-MPPCB Mr. Dileep Pandey Adv.R-7 Mr. Asif Warsi, Adv.	

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